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NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 06/10/2016 AT 10.30 AM

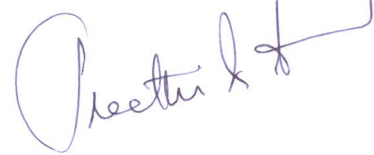
PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL  
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/64/2016  
NAME OF THE PETITIONER(S) : S. Jayaprakash  
NAME OF THE RESPONDENT(S) : Talent Capital India Private Ltd and 3 others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1. PREETHI. S. ARASU  
for RAJAGOPAL &  
RAGHUNATHAN  
Advocates.

Counsel for petitioner



2. Mr Cibi Vishnu  
T.V.P. Sai Vihari

Counsel for  
R4

T.V.P. Sai Vihari

**ORDER**

Ms Preethi S Arasu, counsel for petitioner present. Shri T V P Sai Vihari, counsel for R2 present. No representation on behalf of R3 & R4. Counsel for petitioner is directed to serve private notice on R3 & R4 and file proof of sending and serving the notice thereon with an affidavit by the next date of hearing. Put up on **18.11.2016 at 10.30 A.M.**

  
(Ch. Mohd. Sharief Tariq)  
Member (Judicial)

  
(K Anantha Padmanabha Swamy)  
Member (Judicial)